

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015

APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 19th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 105 OF 2015 & IA NOS. 169 & 242 OF 2015

APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

In the matter of :

Bharat Petroleum Corporation Ltd.

...Appellant(s)

Vs.

Sabarmati Gas Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Abhishek Prakash
Mr. Prakhar Kaintura for R-1
Mr. Ehraz Zafar
Mr. Sushant Chaturvedi.
Mr. Divyam Dhyani
Ms. Vidhi Thukral for PNGRB

Mr. Sandeep Mahapatra for R-2

Mr. Ehraz Zafar (for PNGRB in A.No. 172/15)

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of :

Gail (India) Ltd.

...Appellant(s)

Vs.

Sabarmati Gas Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sandeep Mahapatra

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Abhishek Prakash
Mr. Prakhar Kaintura for R-1

Mr. Ehraz Zafar for PNGRB

ORDER

As agreed by the learned counsel for both parties, list these matters for further hearing on **09.08.2019(Friday)**.

(B.N. Talukdar)
Technical Member (P&NG)
Bn/kt

(Justice Manjula Chellur)
Chairperson